[Shri John F, Fernandes]

295

for social security for agricultural workers and, therefore, I recommend that this Bill should also contain some sort of insurance to the workers where the State can make a partial contribution for the protection of agricultural workers. Agricultural labour is a seasonal labour and most of the farm hands are idle during a greater part of the year. In order to create employment avenues during this period I recommend that Government should come forward with a land army corporation which may be implemented at the district and State level which can take over development works and use these workers in social forestry which is the need of the hour. With these few words I again support the Bill moved by my colleague, Mr. Balaram.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): There are two more speakers on this but there is not enough time left today. However, the subject will remain on the agenda.

Now I call the Minister of Parliamentary Affairs to announce Government business for the coming week.

ANNOUNCEMENTRE.GOVERN ENT BUSINESS FOR THE WEEK COMMENCING 3RD SEPTEMBER, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS (SHRI JAGDEEP DHAN-KAR): Mr. Vice-Chairman, with youv permission I rise to announce that Government Business in this House during the week commencing Monday, the 3rd September, 1990 will consist of-

1. Discussion on the Resolution seeking disapproval of the Indian Council of World Affairs Ordinance and consideration and passing of

the Indian Council of World Affairs Bill, 1990;

- 2. Consideration and passing of—■
- (a) The Constitution (Seventieth Amendment) Bill, 1990;
- (b) The Constitution Seventy-first Amendment) Bill, 1990;

5. 00 P. M.

- 3. Discussion the Resolution on regarding increase in the excise duty on motor cars.
- 4. Discussion on the Resolutior seeking disapproval of the following Ordinances and consideration and passing of the Bills, as passed by the Lok Sabha, in replacement thereof: <---
 - (a) The Prevention of IHicil Traffic in Narcotic Drugs and Psy Substances chotropic (Amend ment) Ordinance, 1990.
 - (b) The Conservation of Foreign Exchange and Prevention Smuggling Activities (Amend ment) Ordinance, 1990.
- 5. Consideration and passing/return of the fallow-Bills, as passed by the Lok Sabha: -
 - Constitution (a) The (72nd Amendment) Bill, 1990.
 - (b) The Punjab Appropriation (No. 2) Bill, 1990.

". 'SPECIAL MENTIONS—Contd.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now, we shall take up the remaining Special Mentions.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, are you going to proceed with the business now? There is no quorum at all.

डा० रत्नाकर पाण्डेय : माननीय उपसभाध्यक्ष सहोदय.